

**COURT-1**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2016**

**Dated: 17<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**M/s Boruka Power Corporation Ltd.**

**...Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Pooja Priyadarshini

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg for R-2

**ORDER**

Mr. Amit Kapur, learned counsel for appellant is stated to be in overnight part heard matter in the Supreme Court.

In the circumstances, as agreed by learned counsel for both parties, list the matter for hearing on **18.09.2017.**

**(I. J. Kapoor)**  
**Technical Member**  
*mk/vt*

**(Justice Ranjana P. Desai)**  
**Chairperson**